GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.1043 ANSWERED ON 26.07.2021

REVENUE GENERATED FROM DOMESTIC TOURISTS

1043. SHRI RAJIV PRATAP RUDY:

Will the Minister of TOURISM be pleased to state:

- (a) the number of domestic tourists and revenue generated nationally and by each State/UT, year-wise for the last five years;
- (b) the steps being taken by the Government to attract domestic tourists to heritage sites in the country;
- (c) whether any sites have been identified by the Government for a special focus to improve tourist inflow and if so, details thereof;
- (d) whether the Government has received any proposals from the State Government of Bihar to promote tourism in the state and if so, details thereof; and
- (e) the details of steps taken to revive tourism footfall and ensure stability of tourism and hospitality industry in light of COVID pandemic?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

- (a): Details of State/UT wise Domestic Tourist Visits (DTVs) during last five years are given in the Annexure-I. Ministry of Tourism, Government of India does not maintain data on revenue generated from tourism.
- (b): The steps being taken by Government to attract domestic tourists to heritage sites in the country are given below:
 - (i) In present scenario, the International travelling has been restricted which has affected the global economy at large hence the Ministry is focusing in big way on

promotion of Domestic Tourism and travelling to heritage sites in the country under "Dekho Apna Desh" campaign which has become the prime focus of the Ministry of Tourism to rebuild the trust among the tourist and tourism fraternity. Series of Webinars have been carried out regularly on uncovered themes identified as domestic tourism products like lesser known heritage sites, stories on tradition, culture, history and heritage of our country as local landing.

- (ii) Aerial photography of key cities and cultural/heritage assets (Delhi, Chennai, Kolkata, Mumbai, Bengaluru, Udupi, Aurangabad, Iconic Tourist sites) across the country during lockdown.
- (iii) Social Media has also been used extensively to promote domestic as well as Heritage Tourism.
- (iv) Roadshows have also been held at number of locations including Kevadia (Gujarat), Srinagar, Goa etc. to promote domestic as well as Heritage tourism.
- (c) & (d): Identification and development of tourism is primarily the responsibility of the State Government/ UT Administration. However, the Ministry of Tourism under its schemes of 'Swadesh Darshan' and 'National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)' provides financial assistance to State Governments/ Union Territory (UT) Administrations/ Central Agencies for development of tourism infrastructure to improve tourist inflow in the country. The approval of the new projects under these schemes is a continuous process which is done consultation with the State Governments/ Union Administrations and are sanctioned subject to availability of funds, submission of suitable Detailed Project Reports, adherence to scheme guidelines and utilization of funds released earlier etc. The details of the projects sanctioned under Swadesh Darshan and PRASHAD scheme in Bihar are given at Annexure-II.
- (e): The details of steps taken to revive the tourism footfall and ensure stability of tourism and hospitality industry in light of COVID pandemic are at Annexure-III.

STATEMENT IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1043 ANSWERED ON 26.07.2021 REGARDING REVENUE GENERATED FROM DOMESTIC TOURISTS

Domestic Tourist Visits (DTVs) during last five years (2016 to 2020)

Sr.	States/UTs	2016	2017	2018	2019	2020
No.						
1.	Andaman & Nicobar Islands	384552	471919	498279	505398	191207
2.	Andhra Pradesh	153163354	165433898	194767874	237051508	70828590
3.	Arunachal Pradesh	385875	444005	512436	555639	42871
4.	Assam	5160599	6052667	4710617	5447805	1266898
5.	Bihar	28516127	32414063	33621613	33990038	5638024
6.	Chandigarh	1182504	1425781	1538796	1563795	417953
7.	Chhattisgarh	16534471	17350030	19329501	17304506	2810227
8.	Dadra & Nagar Haveli	589074	614182	609435	618330	104959
9.	Daman & Diu	826201	858131	898824	897804	297436
10.	Delhi#	28460832	29114423	29114423	36467598	9583671
11.	Goa	5650061	6895234	7081559	7127287	3258715
12.	Gujarat	42252909	48343121	54369873	58864661	19464517
13.	Haryana	7382995	6050325	4888952	4549017	2114731
14.	Himachal Pradesh	17997750	19130541	16093935	16829231	3170714
15.	Jammu & Kashmir	9414579	14235473	17076315	16163330	2574704
16.	Jharkhand	33389286	33723185	35408822	35580768	2519524
17.	Karnataka	129762600	179980191	214306456	227934714	77453339
18.	Kerala	13172536	14673520	15604661	18384233	4988972
19.	Lakshadweep	8716	6620	10435	6985	3462
20.	Madhya Pradesh	150490339	78038522	83969799	88707139	23519632
21.	Maharashtra#	116515801	119191539	119191539	149294703	39234591
22.	Manipur	150638	153454	176109	167560	49669
23.	Meghalaya	830887	990856	1198340	1245633	24734
24.	Mizoram	67238	67772	76551	163762	30890

25.	Nagaland	58178	63362	101588	125949	10979
26.	Odisha	12842766	14011229	15208540	15307637	4622273
27.	Puducherry	1398289	1531972	1616660	1713248	1114942
28.	Punjab	38703326	40293352	44595061	47385387	16692197
29.	Rajasthan	41495115	45916573	50235643	52220431	15117239
30.	Sikkim	747343	1375854	1426127	1421823	316408
31.	Tamil Nadu	343812413	345061140	385909376	494865257	140651241
32.	Tripura	370618	398669	414388	437201	39997001
33.	Telengana	95160830	85266596	92878329	83035894	127815
34.	Uttar	213544204	233977619	285079848	535855162	86122293
	Pradesh					
35.	Uttarakhand	30505363	34359989	35609650	37585920	7005264
36.	West	74460250	79630345	85657365	92366025	28841732
	Bengal					
37.	Ladakh	-	-	-	241285	6743
	Total	1615388619	1657546152	1853787719	2321982663	610216157

Source: State/UTs Tourism Department

#: Data for 2017 is repeated for 2018. Further, Data for 2019 and 2020 is estimated by applying all India growth rate for 2019/18 on 2018 data and all India growth rate for 2020/19 on 2019 data respectively.

STATEMENT IN REPLY TO PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO.1043 ANSWERED ON 26.07.2021 REGARDING REVENUE GENERATED FROM DOMESTIC TOURISTS

Details of the projects sanctioned under Swadesh Darshan and PRASHAD scheme in Bihar till 18th July, 2021

(Rs. in crore)

SI.	State/UT	Name of the Project	Name of	Project	Year
No.			Scheme	cost	
1.	Bihar	Development of basic facilities at Vishnupad temple, Gaya, Bihar**	PRASHAD	4.27	2014-15
2.	Bihar	Development at Patna Sahib**	PRASHAD	41.54	2015-16
3.	Bihar	Development of Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri.	Swadesh Darshan	37.19	2016-17
4.	Bihar	Integrated Development of Kanwaria Route: Sultanganj- Mojma-Banka.	Swadesh Darshan	44.76	2016-17
5.	Bihar	Construction of Convention Centre at Bodhgaya	Swadesh Darshan	98.73	2016-17
6.	Bihar	Development of Gandhi Circuit: Bhitiharwa- Chandrahia- Turkaulia	Swadesh Darshan	44.65	2017-18
7.	Bihar	Development of Mandar Hill & Ang Pradesh	Swadesh Darshan	47.52	2017-18
** P	rojects cor	npleted successfully.			

STATEMENT IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO.1043 ANSWERED ON 26.07.2021 REGARDING REVENUE GENERATED FROM DOMESTIC TOURISTS

The following are the various fiscal and relief measures announced by the Government which are expected to revive the tourism footfall and ensure stability of tourism and hospitality industry in light of COVID pandemic:

- i. The Government announced Atmanirbhar Bharat Package vide which Rs.3 lakh crore collateral free automatic loan has been made available for MSMEs. The loan will have 4-year tenure and 12-month moratorium.
- ii. The Government waived off PF contribution for three months for organisations with less than 100 pax and 90% of their employees earn below Rs.15000.
- iii. Under Atmanirbhar Bharat package, PF contribution of both employer and employee has been reduced to 10% each from existing 12% each for all establishments covered by EPFO for three months
- iv. Deferment of TCS up to October 2020.
- v. Return filing deferred for three months with no penal interest for companies up to Rs.5 Crore, rest @ 9% penal interest.
- vi. The Central government also gave relief from various regulatory compliances under Income Tax Act, companies Act and GST Act for varying period in the wake of COVID-19 crisis to ensure business continuity and survival.
- vii. The RBI extended moratorium on term loans till 31st December 2020.
- viii. Suitable provision for funds for implementing the Service Exports from India Scheme (SEIS) for services rendered in FY 2019-20 has now been made by the Ministry of Finance.
 - ix. The Government of India has launched Emergency Credit Line Guarantee Scheme (ECLGS) to support eligible Micro, Small and Medium Enterprises (MSMEs) and business enterprises in meeting their operational liabilities and restarting their business.
 - x. The scope of the scheme has been enlarged with introduction of ECLGS 3.0. to cover business enterprises in Hospitality,

- Travel & Tourism and Leisure & Sporting sectors. The scheme is valid till 31.03.2021.
- xi. The validity of ECLGS (ECLGS 1.0, ECLGS 2.0 & ECLGS 3.0) have been extended upto 30.06.2021 or till guarantees for an amount of Rs. 3 lakh crore are issued. Last date of disbursement under the scheme has been extended to 30.09.2021.
- xii. On 16.06.2021, Hon'ble Finance Minister announced release of SEIS scrips for 2019-20.
- xiii. Financial support to more than 11,000 registered Tourist Guides / Travel and Tourism Stakeholders, Under the new Loan Guarantee Scheme for Covid Affected Sectors, working capital personal loans will be provided to people in tourism sector to discharge liabilities and restart after being impacted due to COVID-19. The scheme will cover 10,700 Regional Level Tourist Guides recognised by the Ministry of Tourism and Tourist Guides recognised by the State Governments and Travel and Tourism Stakeholders (TTS) recognized by the Ministry of Tourism. TTS's will be eligible to get a loan upto Rs. 10 lakh each while tourist guides can avail loan upto Rs 1 lakh each. There will be no processing charges, waiver of foreclosure / prepayment charges and no requirement of additional collateral. Scheme to be administered by the Ministry of Tourism through NCGTC.
- xiv. Free 5 Lakh Tourist Visa: As per the announcement, once Visa issuance is restarted, the first 5 lakh Tourists Visas will be issued free of charge. The benefit of free of charge visa will be available only once per tourist during the issuance of the first 5 lakh tourist visas (free of charge visas). The scheme will be applicable till 31st March 2022 or till 5,00,000 visas are issued, whichever is earlier.
- xv. Ministry of Finance has given concurrence to release SEIS scrips on 16.06.2021. Earlier, several Industry stakeholders had flagged appeals to the government to release SEIS Scrips for 2019-20 and DGFT had put a detailed proposal for the allocation for SEIS for exports made during 2019-20. Taking all circumstances into account, the Department of Expenditure, Ministry of Finance has given concurrence to the proposal of Department of Commerce for continuation of SEIS for 2019-20 with a financial allocation of Rs.2061 crores subject to the condition that the amount will be provided through

- Expenditure Budget following the procedure of providing a New Minor Head.
- xvi. These above moves are expected to immensely help the stakeholders in the sector by providing them much required liquidity and gear up for the operations in near future. Similarly, it is also expected to provide much needed relief to the government approved tourist guides who have been affected by the ongoing slowdown in the sector due to the pandemic.
- xvii. Vide notification dated 17th October, 2017 of the Ministry of Finance, Government of India, the following sub-categories were included under the category of "Social and Commercial Infrastructure" in the Harmonized Master List of Infrastructure Sub-Sectors: Tourism infrastructure viz. (i) three-star or higher category classified hotels located outside cities with population of more than 1 million, (ii) ropeways and cable cars.
- xviii. Further, vide notification dated 26th April 2021, "Exhibition-cum-Convention Centre" has been included in the Harmonized Master List of Infrastructure Sub-sectors by insertion of a new item in the category of "Social and Commercial Infrastructure", with a footnote defining Exhibition-cum-Convention Centre.
 - xix. The Ministry has been in regular touch with the industry stakeholders through several rounds of discussions and brainstorming sessions and examined their suggestions carefully. All such proposals have been taken up with the concerned Ministries and Departments of Government of India. Similarly, the issues pertaining to the relief measures expected from the States/UTs have been pursued with them at the highest level.
 - xx. Operational Recommendations for safe resumption of business with easing of lockdown restrictions have been issued for various segments of the travel and hospitality industry and circulated amongst all stakeholders.
 - xxi. With a view to prepare for a post-COVID 19 revival, the Ministry has formulated and issued detailed operational guidelines for Covid safety and hygiene for hotels, restaurants, B&Bs/Home stays and Tourism Service Providers on 08.06.2020 to facilitate smooth resumption of business.
- xxii. An initiative called SAATHI (System for Assessment, Awareness & Training for Hospitality Industry) has been developed, for effective implementation of Guidelines/SOPs

issued with reference to COVID-19 and beyond for safe operations of Hotels, restaurants, B&Bs and other units.

- xxiii. Further, the Ministry of Tourism has issued modified guidelines for Recognition of Tourism Service Providers dated 08.12.2020 which are effective from January, 2021. As per the modified guidelines, Category of Greenshoot / Start-up- Agencies is being introduced for the first time. This is in keeping with the policy of the Govt. of India for encouraging Start-Ups and will also further the cause of 'Atmanirbhar India'.
- xxiv. With an aim to incentivize stakeholders in the Tourism industry, the Guidelines for the Scheme of Market Development Assistance (MDA) for providing financial support to stakeholders for the promotion of Domestic Tourism have been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders. Additional promotional activities have been incorporated including online promotions and and the extent of financial assistance permissible has been enhanced.
- xxv. Recognising the fact that revival in the tourism sector will be largely spearheaded by Domestic tourism, the Ministry initiated arranging a series of webinars under the overall theme of Dekho Apna Desh. The objective is to generate awareness and at the same time sustain interest amongst stakeholders, students and the general public.
- xxvi. Validity of approval or certifications of hotels and other accommodation units whose project approval/re-approval and classification/re-classification have expired/were likely to expire, has been extended upto 30th September, 2021.
- xxvii. Recognition of Travel Agents, Tour Operators, Tourist Transport Operators by the Ministry of Tourism has been extended automatically by six months. Those who have submitted applications for recognition by the Ministry have been given provisional recognition for six months, pending completion of required procedures.
- xxviii. The Guidelines of the Marketing Development Assistance Programme under the Overseas Promotion and Publicity Scheme has been modified to enhance the scope and reach of the scheme, so as to provide maximum benefits to the stakeholders in the tourism industry.
